

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 736 of 2019 IN
DFR NO. 1584 OF 2019**

Dated: 24th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Tamil Nadu Spinning Mills Association ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. S. Partha Sarathy
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

IA NO. 736 OF 2019
(Application for leave to file appeal)

Respondents may file objections/reply, if any, on or before 31.07.2019 with advance copy to the other side.

DFR NO. 1584 OF 2019

List the matter on **13.08.2019**.

No coercive steps shall be taken against the Appellant till the next date of hearing.

(S.D. Dubey)
Technical Member
tpd/mkj

(Justice Manjula Chellur)
Chairperson